

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. (IB)-3529/(MB)/2018

CORAM: SHRI V. P. SINGH
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 10.6.2019

NAME OF THE PARTIES: Pande Iron Trading Company

V/s

Ashtavinayak Construction Projects Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

ORDER

84. **C.P(IB)-3529(MB)/2018**

Counsel representing the Operational Creditor sought leave of the court
for withdrawing the petition. Prayer is allowed.

The petition is dismissed as withdrawn.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

V. P. SINGH
Member (Judicial)